

WRIT PETITION (C)

FILING NUMBER: 2743/2020

Uttam Kumar Dey

: PETITIONER

Vs

The State of Jharkhand and Others

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

1. Complete postal address of R.No.3 may be mentioned and copy may be served.
2. True typed copy of page number 16, 17, and 20 may be filed.
3. All documents annexed may be certified to be true copies of their respective originals.
4. Annexure number at Sub-Para 13 and 15 may be verified. Ann-5 mentioned at Sub-Para 13 not filed.

Ranjeet Kumar Pankaj

16/06/2020.